GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 552.
TO BE ANSWERED ON WEDNESDAY, THE 20TH JULY, 2022.

GI TAG

552. DR. SANJEEV KUMAR SINGARI:
Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government has received applications to grant Geographical Indication (GI) Tag to Madugula Halwa, Anakapalli jaggery, Ponduru khadi and Saravakota Chuppulu from Andhra Pradesh;

(b) if so, the details thereof including the status of the applications filed with the Government thereof;

(c) whether Budithi Bell and Brass Craft, Etikoppaka toys and Araku Valley Arabica coffee from Andhra Pradesh have attained Geographical Indication (GI) tags;

(d) if so, the details of the efforts made by the Government to promote these products within and outside the country for the benefit of the community involved in manufacturing of these products; and

(e) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)

(a) & (b): The Geographical Indications (GI) Registry has not received any application for Registration of Madugula Halwa, Anakapalli Jaggery, Ponduru khadi and Saravakota Chuppulu from Andhra Pradesh as Geographical Indications (GI) under the Geographical Indications of Goods (Registration & Protection) Act, 1999.

(c) to (e): The GI applications for Budithi Bell and Brass Craft, Etikoppaka toys and Araku Valley Arabica Coffee are registered as GI tagged products. The Government has undertaken several steps for promotion of Indian products registered as GIs. These, inter-alia, include participation in trade fairs and other events to promote and create awareness on GIs and increase the sales of products, promotion of GIs through social media, involving State Governments and Union Territory Administration and other relevant organisations for facilitation of GI producers.

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